

Chemical Industries in Vapi, Gujarat is already available.

Racket In Sale of Blood by Professional Donors

114. SHRIP.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a well-established racket in sale of blood by professional donors and if so, the details thereof; State and Union Territory-wise; and

(b) whether any estimate is available of the annual trade in blood and if so, the corrective steps taken/proposed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): (a) and (b). Blood is sold by commercial/private blood banks which they collect from professional donors. As per available information, there are 739 blood banks in the country out of which 165 are private blood banks. The survey conducted by ICMR indicates that about 22.59% is collected from professional blood donors.

A scheme for modernisation of Blood Banking Services and testing of blood quality is under implementation. As a result of voluntary blood donation movement dependence on Professional blood donors would be reduced gradually.

List of State-wise blood banks is given in the Statement below:-

STATEMENT

List of Blood Banks in the Country

(As per available information)
(upto 1987)

Sl.No.	Name of the State/U.T.	Government	Private	Voluntary	Total
1	2	3	4	5	6
1.	Assam	6	—	—	6
2.	Andhra Pradesh	48	24	1	73
3.	Bihar	19	10	—	29
4.	Gujarat	10	—	—	10
5.	Haryana	12	—	—	12
6.	Himachal Pradesh	6	—	—	6
7.	Jammu & Kashmir	3	—	—	3
8.	Karnataka	33	19	5	57

1	2	3	4	5	6
9.	Madhya Pradesh	50	6	—	56
10.	Maharashtra	42	56	18	116
11.	Kerala	53	—	—	53
12.	Manipur	2	—	—	2
13.	Meghalaya	1	2	—	3
14.	Orissa	6	4	28	38
15.	Punjab	17	4	1	22
16.	Rajasthan	15	—	—	15
17.	Sikkim	1	—	—	1
18.	Tamil Nadu	77	14	—	91
19.	Tripura	2	—	—	2
20.	Uttar Pradesh	62	20	—	82
21.	West Bengal	33	—	—	33
22.	Chandigarh.	1	—	—	1
23.	Delhi (Govt. & Hospital)	16	6	1	23
24.	Goa Damn & Diu	1	—	—	1
25.	Pondicherry	2	—	—	2
26.	Mizoram	2	—	—	2
27.	Nagaland	(No Blood Bank)			
28.	Andaman Nicobar Island	(No Blood Bank)			
29.	Arunachal Pradesh	(No Blood Bank)			

1	2	3	4	5	6
30.	Dadra & Nagar Haveli	(No Blood Bank)			
31.	Lakshadweep Islands	(No Blood Bank)			
	Total	520	165	54	739

Confirmed Aids Infection In Haemophilia Patients

115. SHRI ANANTA PRASAD SETHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that 8 haemophilia patients in the country have confirmed AIDS (Acquired Immune Deficiency Syndrome) infection as per survey done by the All India Institute of Medical Sciences; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). According to the information received from All India Institute of Medical Science, 8 Haemophilia patients have been detected to have HIV anti-bodies out of the 98 haemophilia patients screened. These patients have no clinical features of HIV disease including AIDS. Haemophilia are a high risk group and therefore covered in the national surveillance programme.

These haemophilia patients have taken Cryoprecipitate or factor VIII or anti-haemophilia globulin repeatedly for the last several years. They obtained these factors in open market or got it through the Haemophilia foundation of India. They have received these products made in India as well as imported from abroad. Some of these patients have travelled abroad and received

treatment abroad. Therefore, it was impossible to find out the sources of infection in them with any degree of certainty.

These HIV anti-body positive patients have already been given proper counselling about HIV infection, by trained doctors/nurses and efforts are being made to contact those who live out side Delhi to come over to AIIMS for proper counselling related to infection, control measures, positive health practices and the Study of prognostication makers.

[Translation]

Supply of Drinking Water In New Delhi

117. SHRI RAJ KUMAR RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the steps taken by Government to augment the supply of drinking water for the residents of New Delhi during the current year;

(b) the sources from which the water supply is likely to be augmented; and

(c) the expenditure likely to be incurred in this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Delhi.